

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1531/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Alliance Enterprises

V/s

Mavin Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

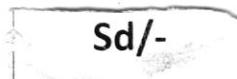
| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

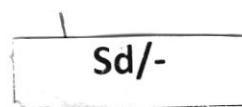
CP No. 1531/I&BP/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 23.02.2018.

  
 Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

  
 Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)